

**DIVISION BENCH**

**ITEM NO.176**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.2/2022, IA No.42/2022, IA No.04/2023, IA No.22/2023, IA No.  
27/2023, IA No.31/2023, IA No.58/2023, IA No.79/2023**  
**IN CP No. 65/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>YOGENDRA KUMAR GUPTA &amp; ORS V/S SUNWORLD INFRASTRUCTURE PVT LTD &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 246 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 29<sup>th</sup> August, 2024.

**-Sd-**

**(Court Officer)**

**04<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*